

Title : Rajya Sabha at its sitting held on the 24<sup>th</sup> August, 2005 agreed to the amendments made by Lok Sabha on the 17<sup>th</sup> August, 2005 in the payment of wages (Amendment) Bill, 2004.

**12.08 hrs.**

### **MESSAGES FROM RAJYA SABHA**

SECRETARY-GENERAL : Sir, I have to report the following messages from the Secretary-General of Rajya Sabha:-

- (i) 'In accordance with the provisions of rule 115 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 24<sup>th</sup> August, 2005, agreed to the following amendments made by the Lok Sabha at its sitting held on the 17<sup>th</sup> August, 2005, in the Payment of Wages (Amendment) Bill, 2004:-

#### **ENACTING FORMULA**

1. Page 1, line 1,-

**for** "Fifty-fifth" **substitute** "Fifty-sixth"

-

#### **CLAUSE 1**

2. Page 1, line 3,-

**for** "2004" **substitute** "2005" '

- (ii) 'In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 24<sup>th</sup> August, 2005 agreed without any amendment to the National Rural Employment Guarantee Bill, 2005 which was passed by the Lok Sabha at its sitting held on the 23<sup>rd</sup> August, 2005.'